

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4259
ANSWERED ON:04.08.2009
SINGLE NATIONAL IDENTIFICATION CARD
Sharma Dr. Arvind Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to issue Multi Purpose Identity/Universal cards to the citizens;
- (b) if so, the steps taken to identify and segregate persons of foreign origin unauthorisedly living in the country for the purpose of issue of such cards; and
- (c) the modus operandi proposed to deal with persons on political asylum especially that of Tibet/POK citizens for issuing of such cards?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): The Government has proposed to create a National Population Register (NPR) in the country along with 2011 Census. For the NPR, details on specific characteristics of each individual shall be collected. Photographs and finger biometrics of all those who are 18 years of age and above will also be collected.

As one of the measure to strengthen coastal security, NPR for the coastal villages in 9 Maritime States of Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal and 4 Union Territories (UTs) of Daman & Diu, Lakshadweep, Andaman & Nicobar Islands and Puducherry, will be created during 2009-10. In Andaman & Nicobar Islands, the towns will also be covered as a part of this exercise. The remaining coastal areas including the towns/cities would be covered along with 2011 census.

The cards are proposed to be issued under the NPR for the coastal villages to usual residents who are of age 18 years and above. However, these cards will not be proof of citizenship. The citizenship of each individual would be separately determined at the time of preparation of National Register of Indian Citizens (NRIC), which would be subset of National Population Register (NPR).